

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NOS. 837-838/2023 in
CIVIL APPEAL NOS. 4347-4375/2014

KRISHAN KUMAR & ANR.

Petitioner(s)

VERSUS

SHRI DEEPAK KUMAR & ORS.

Respondent(s)

(IA No. 331823/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 331552/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 339435/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 122146/2023 - EXEMPTION FROM FILING O.T.
IA No. 150991/2023 - EXEMPTION FROM FILING O.T.
IA No. 100160/2023 - EXEMPTION FROM FILING O.T.
IA No. 148702/2023 - EXEMPTION FROM FILING O.T.
IA No. 48518/2023 - EXEMPTION FROM FILING O.T.
IA No. 148654/2023 - EXEMPTION FROM FILING O.T.
IA No. 148354/2023 - EXEMPTION FROM FILING O.T.
IA No. 98194/2025 - EXEMPTION FROM FILING O.T.
IA No. 144992/2023 - EXEMPTION FROM FILING O.T.
IA No. 125226/2023 - EXEMPTION FROM FILING O.T.
IA No. 154295/2023 - EXEMPTION FROM FILING O.T.
IA No. 55221/2023 - EXEMPTION FROM FILING PAPER BOOKS
IA No. 331545/2025 - INTERVENTION/IMPLEADMENT
IA No. 339432/2025 - INTERVENTION/IMPLEADMENT
IA No. 331061/2025 - INTERVENTION/IMPLEADMENT
IA No. 337600/2025 - INTERVENTION/IMPLEADMENT
IA No. 326329/2025 - INTERVENTION/IMPLEADMENT
IA No. 337305/2025 - INTERVENTION/IMPLEADMENT
IA No. 4978/2026 - INTERVENTION/IMPLEADMENT
IA No. 325748/2025 - INTERVENTION/IMPLEADMENT
IA No. 337073/2025 - INTERVENTION/IMPLEADMENT
IA No. 4543/2026 - INTERVENTION/IMPLEADMENT
IA No. 335154/2025 - INTERVENTION/IMPLEADMENT
IA No. 2548/2026 - INTERVENTION/IMPLEADMENT
IA No. 331824/2025 - INTERVENTION/IMPLEADMENT
IA No. 2508/2026 - INTERVENTION/IMPLEADMENT
IA No. 1426/2026 - INTERVENTION/IMPLEADMENT
IA No. 150989/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 148351/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 98191/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 27949/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 42317/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 182933/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 182934/2025 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 182935/2025 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 182937/2025)

Diary No(s). 57173/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 251636/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 251637/2025, FOR CONDONATION OF DELAY IN FILING ON IA 251639/2025 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 251640/2025)

CONMT.PET.(C) No. 1020/2023 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 122213/2023)

CONMT.PET.(C) No. 1062/2023 in C.A. No. 9744/2017 (III-A)
(IA No. 124876/2023 - EXEMPTION FROM FILING PAPER BOOKS)

CONMT.PET.(C) No. 218-246/2024 in C.A. No. 4347-4375/2014 (III-A)
(IA No. 252834/2023 - APPLICATION FOR PERMISSION and IA No. 159623/2023 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 247-275/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 15902/2024)

CONMT.PET.(C) No. 276-304/2024 in C.A. No. 4347-4375/2014 (III-A)
(IA No. 228444/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION AND IA No. 162151/2023 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 305-333/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 162174/2023 AND FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA 228442/2023)

CONMT.PET.(C) No. 334-362/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 164744/2023, FOR CONDONATION OF DELAY IN FILING ON IA 236324/2023, IA No. 228431/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION AND IA No. 164744/2023 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 363-391/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 164821/2023, FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA 228436/2023, FOR CONDONATION OF DELAY IN FILING ON IA 236330/2023)

CONMT.PET.(C) No. 392-420/2024 in C.A. No. 4347-4375/2014 (III-A)

**CONMT.PET.(C) No. 421-449/2024 in C.A. No. 4347-4375/2014 (III-A)
(IA No. 120120/2024 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES, IA No. 252386/2023 - EXEMPTION FROM FILING O.T. AND
IA No. 191404/2025 - INTERVENTION/IMPLEADMENT)**

**CONMT.PET.(C) No. 451-479/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 19691/2024
FOR CONDONATION OF DELAY IN FILING ON IA 19699/2024
FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA
19706/2024)**

**CONMT.PET.(C) No. 348-376/2025 in C.A. No. 4347-4375/2014 (III-A)
FOR APPLICATION FOR PERMISSION ON IA 67417/2024
Diary No(s). 19601/2024 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 70115/2025)**

**Diary No(s). 19601/2024 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 70115/2025)**

**CONMT.PET.(C) No. 318/2025 in CONMT.PET.(C) No. 190/2016 In C.A.
No. 4347-4375/2014 (III-A)
(IA No. 164834/2024 - APPLICATION FOR EXEMPTION FROM FILING THE
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
IA No. 126082/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 164825/2024 - EXEMPTION FROM FILING O.T.
IA No. 247614/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**CONMT.PET.(C) No. 319-347/2025 in C.A. No. 4347-4375/2014 (III-A)
(FOR APPLICATION FOR PERMISSION ON IA 202944/2024)**

**Diary No(s). 24481/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 117916/2025)**

**Diary No(s). 24553/2025 (III-A)
(IA No. 118347/2025 - CONDONATION OF DELAY IN FILING
IA No. 118345/2025 - EXEMPTION FROM FILING O.T.
IA No. 133329/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 24642/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 117476/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 117477/2025
FOR CONDONATION OF DELAY IN FILING ON IA 117480/2025)**

**Diary No(s). 24646/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 117487/2025
FOR CONDONATION OF DELAY IN FILING ON IA 117488/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 117489/2025)**

Diary No(s). 25180/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 120191/2025
FOR CONDONATION OF DELAY IN FILING ON IA 120195/2025)

Diary No(s). 25184/2025 (III-A)
(IA No. 120378/2025 - CONDONATION OF DELAY IN FILING
IA No. 120381/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 25623/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 121815/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 121821/2025
FOR CONDONATION OF DELAY IN FILING ON IA 121822/2025)

Diary No(s). 25780/2025 (III-A)
(IA No. 130988/2025 - CONDONATION OF DELAY IN FILING
IA No. 130990/2025 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 25808/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 122399/2025)

Diary No(s). 25833/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 125731/2025
FOR EXEMPTION FROM FILING O.T. ON IA 125733/2025)

Diary No(s). 25901/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 128247/2025)

Diary No(s). 26148/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 124125/2025
FOR CONDONATION OF DELAY IN FILING ON IA 124126/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 124127/2025
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
185991/2025)

Diary No(s). 26157/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 125186/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 125190/2025
FOR CONDONATION OF DELAY IN FILING ON IA 125196/2025
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
185992/2025)

Diary No(s). 26637/2025 (III-A)
(IA No. 126400/2025 - CONDONATION OF DELAY IN FILING
IA No. 126403/2025 - EXEMPTION FROM FILING O.T.
IA No. 126401/2025 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 26648/2025 (III-A)

Diary No(s). 26671/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 126894/2025 AND FOR
EXEMPTION FROM FILING O.T. ON IA 124729/2025)

Diary No(s). 26854/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 125074/2025
FOR CONDONATION OF DELAY IN FILING ON IA 125075/2025)

Diary No(s). 26903/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 125411/2025
FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA
125417/2025)

Diary No(s). 26906/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 125445/2025
FOR APPLICATION FOR PERMISSION ON IA 125461/2025)

Diary No(s). 27065/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 185979/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 185982/2025
FOR CONDONATION OF DELAY IN FILING ON IA 185983/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185985/2025)

Diary No(s). 27440/2025 (III-A)
(IA No. 128142/2025 - CONDONATION OF DELAY IN FILING
IA No. 128143/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27859/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 128793/2025)

Diary No(s). 27863/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 128883/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 128888/2025
FOR CONDONATION OF DELAY IN FILING ON IA 128891/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185996/2025)

Diary No(s). 27878/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 129508/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 129509/2025
FOR CONDONATION OF DELAY IN FILING ON IA 129510/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
186000/2025)

Diary No(s). 28012/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 129400/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 129403/2025
FOR CONDONATION OF DELAY IN FILING ON IA 129404/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185994/2025)

Diary No(s). 28595/2025 (III-A)
(IA No. 131971/2025 - CONDONATION OF DELAY IN FILING
IA No. 131972/2025 - EXEMPTION FROM FILING O.T.
IA No. 325743/2025 - INTERVENTION/IMPLEADMENT
IA No. 324819/2025 - INTERVENTION/IMPLEADMENT)

Diary No(s). 28877/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133542/2025
FOR CONDONATION OF DELAY IN FILING ON IA 133545/2025)

Diary No(s). 28879/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133564/2025
FOR CONDONATION OF DELAY IN FILING ON IA 133566/2025)

Diary No(s). 28882/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 133584/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133590/2025)

Diary No(s). 29100/2025 (III-A)
(IA No. 135155/2025 - EXEMPTION FROM FILING O.T.
IA No. 137662/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29102/2025 (III-A)
(IA No. 134676/2025 - EXEMPTION FROM FILING O.T.
IA No. 136877/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29104/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 136062/2025
FOR CONDONATION OF DELAY IN FILING ON IA 136063/2025
FOR EXEMPTION FROM FILING O.T. ON IA 136068/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
186002/2025)

Diary No(s). 29175/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 185987/2025 and FOR
CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185989/2025)

Diary No(s). 29329/2025 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 224901/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
224902/2025 AND FOR EXEMPTION FROM FILING O.T. ON IA 224903/2025)

Diary No(s). 41654/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 178819/2025
FOR CONDONATION OF DELAY IN FILING ON IA 178822/2025

Diary No(s). 44447/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 190949/2025
FOR APPLICATION FOR PERMISSION ON IA 190958/2025
FOR EXEMPTION FROM FILING O.T. ON IA 190962/2025
FOR APPLICATION FOR TAGGING/DETAGGING ON IA 313062/2025)

Diary No(s). 46673/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 202360/2025
FOR CONDONATION OF DELAY IN FILING ON IA 202367/2025)

Diary No(s). 55103/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 243789/2025
FOR APPLICATION FOR PERMISSION ON IA 243790/2025
FOR CONDONATION OF DELAY IN FILING ON IA 243791/2025)

Diary No(s). 56576/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 250222/2025)

Diary No(s). 43971/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 189834/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 189836/2025
FOR CONDONATION OF DELAY IN FILING ON IA 189837/2025)

Diary No(s). 44289/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 190279/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 190284/2025
FOR CONDONATION OF DELAY IN FILING ON IA 190285/2025
FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 190286/2025)

Diary No(s). 28594/2025 (III-A)
(IA No. 131926/2025 - CONDONATION OF DELAY IN FILING, IA No.
310308/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS AND IA No. 131928/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28603/2025 (III-A)
(IA No. 131980/2025 - CONDONATION OF DELAY IN FILING
IA No. 310305/2025 - CONDONATION OF DELAY IN REFILEING /CURING THE
DEFECTS AND IA No. 131981/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 71038/2025 (III-A)
(IA No. 319655/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
IA No. 319657/2025 - CONDONATION OF DELAY IN FILING)

Diary No(s). 70767/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 318474/2025)

Diary No(s). 72854/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 329060/2025 AND FOR CONDONATION OF DELAY IN FILING ON IA 329066/2025)

Diary No(s). 75091/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 339158/2025)

Diary No(s). 415/2026 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 2416/2026 AND FOR CONDONATION OF DELAY IN FILING ON IA 2418/2026)

Diary No(s). 72308/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 326814/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 326815/2025, FOR CONDONATION OF DELAY IN FILING ON IA 326816/2025 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 326817/2025)

Diary No(s). 72450/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 328083/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT /CONTEMNOR WITH AFFIDAVIT ON IA 328084/2025, FOR CONDONATION OF DELAY IN FILING ON IA 328087/2025 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 328090/2025)

Diary No(s). 72391/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 328241/2025)

Diary No(s). 72868/2025 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 330019/2025, FOR CONDONATION OF DELAY IN FILING ON IA 330024/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 330027/2025 FOR EXEMPTION FROM FILING O.T. ON IA 330031/2025)

Diary No(s). 72697/2025 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 329868/2025, FOR CONDONATION OF DELAY IN FILING ON IA 329875/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 329880/2025 AND FOR EXEMPTION FROM FILING O.T. ON IA 329881/2025)

Diary No(s). 75082/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 338011/2025 AND FOR CONDONATION OF DELAY IN FILING ON IA 338012/2025)

Diary No(s). 73089/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 330531/2025)

Diary No(s). 73656/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 333545/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 333548/2025 AND FOR CONDONATION OF DELAY IN FILING ON IA 333550/2025)

Diary No(s). 75089/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 338723/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 338725/2025 AND FOR CONDONATION OF DELAY IN FILING ON IA 338726/2025)

Diary No(s). 75693/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 863/2026, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 865/2026, FOR CONDONATION OF DELAY IN FILING ON IA 867/2026 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 869/2026)

Diary No(s). 73083/2025 (III-A)

Diary No(s). 72906/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 329999/2025)

Diary No(s). 2132/2026 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 13375/2026, FOR CONDONATION OF DELAY IN FILING ON IA 13376/2026, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 13377/2026 AND FOR EXEMPTION FROM FILING O.T. ON IA 13378/2026)

Diary No(s). 73099/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 331619/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 331621/2025, FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 331624/2025 AND FOR CONDONATION OF DELAY IN FILING ON IA 331626/2025)

Diary No(s). 71649/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 322851/2025)

Diary No(s). 73369/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 334199/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/

CONTEMNOR WITH AFFIDAVIT ON IA 334202/2025, FOR CONDONATION OF DELAY IN FILING ON IA 334204/2025 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 334205/2025)

Diary No(s). 1660/2026 (III-A)
(FOR APPLICATION FOR PERMISSION ON IA 9839/2026 AND FOR CONDONATION OF DELAY IN FILING ON IA 9840/2026)

Diary No(s). 71555/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 322599/2025)

Diary No(s). 44348/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 190961/2025)

Diary No(s). 72193/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 326838/2025)

Diary No(s). 631/2026 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 4160/2026 AND FOR CONDONATION OF DELAY IN FILING ON IA 4162/2026)

Diary No(s). 1475/2026 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 8762/2026, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/ CONTEMNOR WITH AFFIDAVIT ON IA 8764/2026, FOR CONDONATION OF DELAY IN FILING ON IA 8765/2026 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 8768/2026)

Diary No(s). 2347/2026 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 15279/2026, FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 15280/2026, FOR EXEMPTION FROM FILING O.T. ON IA 15282/2026)

Diary No(s). 3041/2026 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 16782/2026)

Diary No(s). 2880/2026 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 15700/2026)

Diary No(s). 3076/2026 (III-A)
(FOR APPLICATION FOR PERMISSION ON IA 15908/2026 AND FOR CONDONATION OF DELAY IN FILING ON IA 15911/2026)

Diary No(s). 3016/2026 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 15939/2026, FOR CONDONATION OF DELAY IN FILING ON IA 15941/2026, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 15944/2026 AND FOR EXEMPTION FROM FILING O.T. ON IA 15945/2026)

Diary No(s). 3019/2026 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 16687/2026, FOR APPLICATION

FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/
CONTEMNOR WITH AFFIDAVIT ON IA 16689/2026, FOR CONDONATION OF DELAY
IN FILING ON IA 16693/2026 AND FOR EXEMPTION FROM FILING PAPER
BOOKS ON IA 16696/2026)

Diary No(s). 2468/2026 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 16666/2026, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/
CONTEMNOR WITH AFFIDAVIT ON IA 16672/2026, FOR CONDONATION OF DELAY
IN FILING ON IA 16683/2026 AND FOR EXEMPTION FROM FILING PAPER
BOOKS ON IA 16688/2026)

Diary No(s). 3381/2026 (III-A)
(FOR APPLICATION FOR PERMISSION ON IA 20046/2026 AND FOR
CONDONATION OF DELAY IN FILING ON IA 20068/2026)

Diary No(s). 3443/2026 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 22524/2026)

Date : 29-01-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) :Mr. Jitendra Kumar, AOR
Mr. M.M Singh, Adv.
Mr. Srihari Babu Mekapothula, Adv.

Mrs. S. Janani, Sr. Adv.
Mr. Nishant Kumar, Adv.
Ms. Madhu Moolchandani, AOR

Mr. Sandeep Chaturvedi, Adv.
Mr. Siddharth Goswami, Adv.
Mr. Satya Veer Singh, AOR

Mr. Rahul Kaushik, Sr. Adv.
Mr. Susheel Tomar, Adv.
Ms. Harshita Verma, Adv.
Mr. Satyajeet Kumar, AOR

Mr. Umesh Dubey, AOR
Mr. Mithilesh Kumar Mishra, Adv.
Mr. Deepak Mishra, Adv.
Mr. Anish Chandra Mishra, Adv.
Mr. Rajesh Singh, Adv.
Mr. Ashish Kumar Mishra, Adv.

Mr. Pradeep Rai, Sr. Adv.
Mr. Manoj K. Mishra, AOR

Mrs. Rajshree Rai, Adv.
Mr. Vinay Kumar Rai, Adv.
Mr. Umesh Dubey, Adv.
Ms. Modoyia Kayina, Adv.
Ms. Farhat Naim, Adv.
Mr. Paras Chauhan, Adv.
Ms. Madhulika, Adv.
Mr. Radeesh Kumar Mt, Adv.
Mr. Amulya Dev Mishra, Adv.

Mr. Arun Kumar Singh, Adv.
Mr. H.K. Naik, Adv.
Mr. Dhananjay Kumar Tyagi, Adv.

Mr. K.B. Upadhyay, Adv.
Mr. S.N. Tripathi, Adv.
Mr. Raja Ram Tripathi, Adv.
Mr. Shailesh Tiwari, Adv.
Mr. Sunil Kumar Pandey, Adv.
Mr. Maruti Nandan, Adv.
Mr. Hem Kumar, Adv.
Mariya, Adv.
Mr. Ashish Kumar Upadhyay, AOR

Mr. Ashok Panigrahi, Sr. Adv.
Mr. Susheel Tomar, Adv.
Ms. Harshita Verma, Adv.
Ms. Dimcy Chopra, Adv.
Mr. Chand Qureshi, AOR

Mrs. K. Sarada Devi, AOR
Ms. Kaveri Kalyana Ram, Adv.
Mr. B Sri Ram, Adv.
Mr. B.v Reddy, Adv.

Ms. Seem Patnaha, Adv.
Mr. Varun Prasad, Adv.
Ms. Rashika Kapoor, Adv.
Mr. Prashant Shukla, AOR

Mr. Keshav Ranjan, AOR
Mr. Binod Kumar Singh, Adv.
Mr. Sarwesh, Adv.

Mrs. Rachana Srivastava, Sr. Adv.
Mr. Surya Nath Pandey, Adv.
Mr. Dinesh Kumar Goswami, Sr. Adv.
Mr. Neeraj Kumar Singh, Adv.
Mr. L K Giri, Adv.
Mr. Pradeep Kumar Dwivedi, Adv.
Mr. Yash Giri, Adv.

Ms. Monika, Adv.
Mr. Raghvendra Upadhyay, Adv.
Mr. Anuj Shukla, Adv.
Mr. Awadhesh Kumar, Adv.
Ms. Purnima Jain, Adv.
Mr. Shresth Agarwal, Adv.
Mr. Umesh Kumar Pal, Adv.
Mr. Praveen Kumar Singh, Adv.
Ms. Madhubala, Adv.
Mr. Sandeep Kumar Dwivedi, AOR

Ms. Deeplaxmi Subhash Matwankar, AOR

Mr. Nishit Agrawal, AOR
Mr. Shrey Kapoor, Adv.
Ms. Kanishka Mittal, Adv.
Ms. Deepti Rathi, Adv.

Mr. Abbula Kalam, Adv.
Mr. Satish Pandey, AOR
Mr. Sudhakar Dwidevi, Adv.
Ms. Jay Jaimini Pandey, Adv.
Mrs. Smriti Kumari, Adv.
Mr. Mahendra Pratap Singh, Adv.
Ms. Meghraj Singh, Adv.
Mr. Akbar Ali, Adv.
Ms. Smriti Kumari, Adv.
Mr. Abdul Qadir, Adv.
Mr. Dwaipayan Chatterjee, Adv.
Mr. Sudhakar Dwivedi, Adv.
Ms. Sadiya Shakeel, Adv.
Mr. Satya Prakash Narain Tripathi, Adv.
Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Manish Kumar Tiwari, Adv.
Mr. Meghraj Singh, Adv.
Mr. Kafeel Ahmed, Adv.

Mr. Vikas Singh, Sr. Adv.
Ms. Aparna Bhat, Sr. Adv.
Mr. Ramakrishnan Viraraghavan, Sr. Adv.
Mr. Abbula Kalam, Adv.
Mr. K. Krishna Kumar, AOR
Ms. Deepika Kalia, Adv.
Mr. Sudeep Chandra, Adv.
Ms. Khushi, Adv.
Mr. Dhananjay Kumar, Adv.

Ms. Anvesha Saha , AOR

Ms. Aparajita Singh, Sr. Adv.
Mr. Pushpendra Singh, Adv.

Mr. Surendra Kumar, Adv.
M/s V. Maheshwari & Co., AOR

Mr. Amit Pawan, AOR

Mr. Dinesh Kumar Tiwary, Adv.
Mr. Shubham Rai, Adv.
Ms. Amira Pandey, Adv.
Mr. Chandan Kumar, Adv.
Ms. Jaya Kumari, Adv.
Mr. Kosalaya Shukla, AOR

Mr. Ajay Jain, Adv.
Mr. Jinendra Jain, AOR
Mr. Krishna Sharma, Adv.
Mr. M.N. Mishra, Adv.
Ms. Bijay Lakshmi, Adv.
Mr. Manoj Gautam, Adv.
Ms. Kashish Gupta, Adv.

Mr. Sushil Kumar Tomar, Adv.
Mr. Chand Qureshi, AOR
Mr. Himanshu Gupta, Adv.
Mr. Md Irshad Ahmad, Adv.
Mr. Arshad Javed, Adv.
Mr. Rajat Baijal, Adv.
Mr. Aswini Kumar Pani, Adv.
Ms. Shikha Saxena, Adv.
Mr. Ravindra Kumar Kirti, Adv.
Mr. Tarseen Lal, Adv.
Mr. Jaieesh, Adv.

Mr. Nikhil Rohatgi, Adv.
Ms. Ranjeeta Rohatgi, AOR
Mr. Yuvraj Kashyap, Adv.
Mr. Tanishq Kashyap, Adv.

Mr. Inder Dev Singh, Adv.
Ms. Niti Richhariya, AOR

Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Ms. Chhaya, Adv.
Ms. Pooja Shilpkar, Adv.
Mr. Taiyyab Khan Salmani, Adv.
Mr. Tota Ram, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Sandeep Kumar Mishra, Adv.
Mr. Prashant Kumar Umrao, AOR
Mr. Gaurav Patel, Adv.

Mr. Vinayak Sharma, Adv.
Ms. Seema Patnaha, Adv.
Mr. Amit Chaubey, Adv.
Mr. Amit, AOR

Mr. Ajay Bansal, Adv.
Mr. Gaurav Yadava, Adv.
Ms. Veena Bansal, Adv.
Mr. Anurag Yadav, Adv.
Mr. Sourav Zinda, Adv.
Mr. Chand Qureshi, AOR

Mr. Pushkar Sharma, AOR
Mr. Akshit Chauhan, Adv.
Mr. Amarjeet Prakash, Adv.
Mr. Anirudh Kaushik, Adv.
Ms. Nagma Bee, Adv.
Mr. Sahil Malik, Adv.
Mr. Vinod Kumar, Adv.

Mr. Amit Kumar, Adv.
Mr. Adarsh Kumar Tiwari, AOR
Ms. Vartika Maurya, Adv.

Mr. Nikhil Rohtagi, Adv.
Mr. Vivek Jain, AOR
Mr. Sadiq Noor, Adv.

Mr. Vipin Kumar, AOR
Mr. Pramod Kumar Singh, Adv.
Mr. Deepak Goel, Adv.
Mr. Bharat Lal Soni, Adv.
Mr. Mahesh Chaurasia, Adv.
Ms. Nisha Rani, Adv.
Ms. Kajal Singh, Adv.
Mr. Rakesh Kumar, Adv.
Mr. Samindra Kr. Tripathi, Adv.
Mr. D.N. Ojha, Adv.

Mr. Nikhil Rohatgi, Adv.
Ms. Samten Doma Lachungpa, AOR

Mr. Raghwendra Tiwari, Adv.
Ms. Mamta Tiwari, Adv.
Mr. Arvind Kumar Ojha, Adv.
Ms. Amrita Kumari, AOR

Mr. Syed Mehdi Imam, AOR
Mr. Tashriq Ahmad, Adv.
Ms. Farzeen Iqbal, Adv.

Mr. S. U. Abbas, Adv.
Mr. Mohd Parvez Dabas, Adv.
Mr. Uzmi Jamil Husain, Adv.

Ms. Ritu Reniwal, AOR
Mr. Mahendra Kumawat, Adv.
Mr. Robin Khokhar, Adv.
Mr. B N Dubey, Adv.
Mr. Ram Bhadauria, Adv.
Mr. Sanjeev Kumar, Adv.

Mr. Anand Nandan, Adv.
Mr. Kuldeep Mishra, Adv.
Ms. Aashna Aggarwal, Adv.
Mr. Keshav Baheti, Adv.
Mr. Kanishak Saini, Adv.
Mrs. Aanchal Maheshwari, Adv.
Mr. Lokendra Kumar, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Mukesh Verma, Adv.
Mr. Shashank Singh, AOR
Mr. Pawan Kumar Shukla, Adv.

Mr. Ramakrishnan Viraraghavan, Sr. Adv.
Mr. Prashant Shukla, AOR
Mr. Dhananjay Kumar, Adv.

Mr. Sandeep Singh Dhingra, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Yash Pal Singh, Adv.
Mr. Anupam Kumar, Adv.
Mr. Sanjeev Kumar, Adv.s
Mr. Raghvendra Pratap Singh, Adv.
Mr. A.K. Mishra, AOR

Mr. T.N. Tripathi, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. B.K. Gautam, Adv.
Mr. Rajendra Kumar, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Dinesh Kumar Tiwary, Adv.
Ms. Amira Pandey, Adv.
Mr. Shubham Rai, Adv.
Mr. Chandan Tiwary, Adv.
Ms. Jaya Kumari, Adv.
Mr. Arjir Srivastava, Adv.

Mr. Dinesh Kumari Tiwary, Adv.
Mr. Swami Nath, Adv.
Mr. Rakesh Rajan, Adv.
Mr. Arjir Shrivastava, Adv.

Mr. Kisalaya Shukla, AOR

Ms. Aditi Prakash, Adv. (A.C.)

For Respondent(s) : Ms. Aishwarya Bhati, A.S.G.
Mr. Ankit Goel, AOR
Mr. Mayank Tiwari, Adv.
Ms. Sunit Chaudhary, Adv.

Mr. Sandeep Jindal, AOR

Mr. Satpal Singh, AOR
Mr. Govinda Chaudhary, Adv.

Mr. Satish Pandey, AOR
Mr. Akbar Ali, Adv.
Ms. Jay Jaimini Pandey, Adv.
Ms. Sadiya Shakeel, Adv.
Mr. Meghraj Singh, Adv.
Mr. Abbula Kalam, Adv.
Mr. Mahendra Pratap Singh, Adv.
Mr. Sudhakar Dwidevi, Adv.

Mr. Avi Tandon, Adv.
Ms. Meghna Tandon, AOR
Mr. Ami Tandon, Adv.

Dr. Vinod Kumar Tewari, AOR
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Mr. Bhoopesh Pandey, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Sk Warish Ali, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Amit Bhardwaj, Adv.
Mr. Piyush Sardana, Adv.
Mr. Ramnesh Verma, Adv.
Mr. Sahil Singhal, Adv.

Mr. Santosh Kumar, Adv.
Mr. Ram Shiromani Yadav, Adv.
Mr. Awadhesh Kumar, Adv.
Mr. Chandra Prakash Sharma, Adv.
Mr. Pinku Singh, AOR

Mr. Amit Pawan, AOR

Mr. Hemant Singh Sikarwar, Adv.
Mr. Nakul Dev, Adv.
Ms. Sneha Singh, Adv.
Mr. Yogendra Singh, Adv.
Mr. Ramjee Pandey, AOR

Mr. Ajay Jain, Adv.
Mr. Jinendra Jain, AOR
Mr. Krishna Sharma, Adv.
Mr. M.n. Mishra, Adv.
Ms. Bijay Lakshmi, Adv.
Mr. Manoj Gautam, Adv.
Ms. Kashish Gupta, Adv.

Mr. Sanjay Kumar Yadav, Adv.
Mr. Prithvi Pal, AOR
Mr. Bhupinder Yadav, Adv.
Mr. Neeraj, Adv.
Ms. Rupa Rani, Adv.

Mr. Nikhil Rohatgi, Adv.
Ms. Samten Doma Lachungpa, AOR

Dr. Brij Bhushan K Jauhari, Adv.
Mr. Deepak Jyoti Ghildiyal, Adv.
Mr. Harsh Mahan, Adv.
Dr. Sushil Kumar Sharma, Adv.
Mr. Gaurav Yadav, Adv.
Mr. O.p.singh, Adv.
Mr. Abhishek Krishna, Adv.
Mr. Nirdosh Bholu Vishen, Adv.
Mr. Satya Vir Singh Rana, Adv.
Mr. Atul Mahan, Adv.
Ms. Purnima Jauhari, AOR

Mr. Sandeep Kumar Pathak, Adv.
Mr. Shivam Srivastava, Adv.
Mr. Abhishek Nandan, Adv.
Mr. Sandeep Kumar Dwivedi, AOR

Ms. Smita Amratlal Vora, AOR

Mr. Ashutosh Kumar Mishra, AOR

Mr. Pradeep Kumar Dwivedi, Adv.
Mr. Sandeep Kumar Dwivedi, Adv.
Mr. Satyam Pandey, Adv.
Mr. Vishweshwar Mishra, Adv.
Mr. Krishna Kant Shukla, Adv.
Mr. Makardhvaj Yadav, Adv.

Ms. Rashika Khanna, Adv.
Mr. Kisalaya Shukla, AOR

Mr. Dinesh Kumar Tiwary, Adv.
Ms Amira Pandey, Adv.
Mr. Shubham Rai, Adv.
Mr. Chandan Tiwary, Adv.
Ms. Jaya Kumari, Adv.
Mr. Arjir Srivastava, Adv.

Mr. Kisalaya Shukla, AOR

Mr. Kausar Raza Faridi, AOR
Mr. Adv Shahbaaz Jameel, Adv.
Ms. Sarika Verma, Adv.
Mr. Om Tatsat Chaurasia, Adv.

Mr. Prashant Kumar Umrao, AOR
Mr. Sandeep Kumar Mishra, Adv.
Mr. Abhishek Singh, Adv.

Mr. Akshat Shrivastava, AOR
Ms. Anwasha Saha, AOR

Mr. Jugul Kishor Gupta, AOR
Mr. Vinay Kumar Aherodiya, Adv.
Ms. Sonu Kumari, Adv.

Ms. Misha Rohatgi, AOR

Mr. Bhanu Pratap Singh, Adv.
Ms. Namrata Choudhary, Adv.
Ms. Snehlata Mishra, Adv.
Mr. Ranjeet Ranjan, Adv.
Ms. Aswathi M.K., AOR

Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Gopal Singh, Adv.
Mr. Dinesh Satyapal Sehgal, Adv.
Ms. Sangita Mishra, Adv.
Ms. Chhaya, Adv.
Ms. Anjale Kumari, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Devendra Kumar Shukla, AOR
Ms. Pooja Singh, Adv.
Ms. Rajmala Dohare, Adv.
Mr. Rakesh Kumar Tewari, Adv.
Mr. Dinesh Kumar Bhati, Adv.

Mr. Satyajeet Kumar, AOR

Mr. James P. Thomas, AOR
Mr. Atul Maliyan, Adv.
Mr. Bibin John, Adv.
Mr. Ravi Sagar, Adv.
Ms. Glorina George, Adv.
Mr. Stanislas Tirkey, Adv.

Ms. Charu Mathur, AOR

Mr. Vinay Parihar, Adv.
Ms. Salvi Shukla, Adv.
Ms. Anjali Sharma, Adv.
Mr. P.D.Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Ms. Ranjeeta Rohatgi, Mr. Nikhil Rohatgi and Mr. Prashant Shukla, learned counsel have prepared lists, in an excel sheet. The same are directed to be uploaded on the official website of the Supreme Court Bar Association (SCBA) for perusal of the learned counsel. Digital copy thereof be supplied to the office of the President of the SCBA.
2. As prayed for by the learned ASG, we adjourn the matter for obtaining instructions.
3. List on 10.02.2026 at 1.45 P.M.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)